

**ADDITIONAL ACTION TAKEN REPORT SUBMITTED BY THE COLLECTOR & DISTRICT
MAGISTRATE, VIKARABAD (6TH RESPONDENT) BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) CHENNAI ON THE DIRECTIONS ISSUED VIDE
ORDERS DATED: 26.02.2021 IN OA NO: 195 of 2016**

The Additional Action Taken Report in O.A.No.195 of 2016 is submitted herewith as desired.

1. It is submitted that the Deputy Engineer (R&B) Sub Division Tandur has addressed to District R&B, E.E, Vikarabad District requesting for sanction of pending compensation for an amount i.e. Rs.3,16,98,398/- for an extent Ac. 46.9 Gts out of Ac. 96.06 gts, which is pending at Finance Department vide Token No. 2168/Dt:14-03-2018 and the amount has been sanctioned vide cheque no.2100203864, Dt: 22.12.2020 and the compensation amount has been credited into the land losers accounts directly from the PAO office.
2. It is submitted that the Assistant Director (Mines &Geology), Tandur has been directed to assist in identifying suitable land and submit requisition for the same for acquiring land if need be. In this regard, it is submitted that the Chief Secretary, Telangana State has convened a meeting on 13.02.2021 at 11.00 AM in his chambers with the concerned stake holders departments heads wherein he directed Principal Secretary, Industries to instruct TSIIC to develop a comprehensive plan for the envisaged Industrial Park in Navalga village of Basheerabad Mandal with common infrastructural facilities to suit the requirements of Stone Cutting and Polishing Units which are to be relocated and considering its future requirements. Hence the need for additional land to dispose stone chips and sludge may not be required.
3. It is submitted that Ac. 300-00gts was identified in Basheerabad Mandal for development of an industrial park by TSIIC to accommodate approximately (800) such units. Advance possession of Ac. 212-00gts has been handed over to TSIIC. The balance patta land is under acquisition and shall be completed within 6 months.
4. It is submitted that the proposals for waiver of Royalty were submitted to the Director of Mines & Geology, Hyderabad through Lr.No.3041/NGT/ND/SWM/2019, Dt: 21.05.2020 for consideration by the Government., Orders are yet awaited. The proposals for wavier of Royalty, the Director of Mines and Geology, Hyderabad submitted necessary proposals to the Government and the same is under active consideration.
5. It is submitted that (5) Road works with an estimated cost of 25 crores are taken up in which 93 % of works completed and only 400 meters remains to be completed. The works are being taken up on war-footing and will be completed by 31st May 2021.

Dt: 26.03.2021


Collector & District Magistrate
Vikarabad District